

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.459/98

Tuesday, the 24th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

R. Shanmugham
Junior Engineer/Works

Southern Railway
Coonoor

...Applicant

(By advocate Mr TCG Swamy)

Versus

1. The Chief Personnel Officer
Southern Railway
Park Town P.O.
Madras-3.
2. The Divisional Railway Manager
Southern Railway
Palghat Division
Palghat.
3. The Additional Divisional Railway Manager
Southern Railway
Palghat Division
Palghat.
4. The Senior Divisional Engineer
(Co-ordination) Southern Railway
Palghat Division, Palghat.
5. The Divisional Personnel Officer
Southern Railway
Palghat Division, Palghat.

6. Shri Ammeerudan
Junior Engineer/Works/Grade-I
Southern Railway, Karur. ...Respondents.

(By advocate Mr James Kurian)

The application having been heard on 24th March 1998,
the Tribunal on the same day delivered the following:

O R D E R

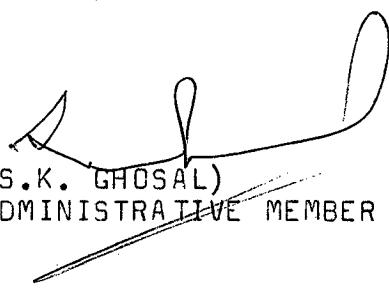
HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant has filed this application aggrieved by
the transfer of the 6th respondent to Salem while his
request for transfer to Salem is pending. The impugned
order is said to have been passed on administrative grounds
and not on the request of the 6th respondent.

2. After making submissions for some time against the impugned order, learned counsel for the applicant states that the applicant may be allowed to withdraw the application with liberty to take up the matter with the first respondent.

3. Permission is granted and liberty is given to the applicant to take up the matter with the first respondent who ~~may~~ consider the same and pass appropriate orders.

Application is closed as withdrawn.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN